

It is, therefore, requested to the Minister of Urban Development that city of Ulhasnagar & Ordnance Factory area of Thane district of Maharashtra be declared as named city so that Government servants serving in that area get the H.R.A. and C.C.A. as per adjacent city, namely, Kalyan Municipal Corporation.

- (iii) Rehabilitation of people displaced as a result of setting up of Super Thermal Power Station at Talcher in Orissa

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, it has been decided to set up a Super thermal Power Station at Talcher in Orissa through NTPC. A large number of villagers will be affected by this plant displacing several thousand people. What is, therefore, required is proper rehabilitation of these people with jobs provided to them in the plant as far as possible on priority. But the advertisements issued recently by the NTPC which has started functioning from Bhubaneswar as its headquarters, for recruitment to even Class III and Class IV posts from all over the country run counter to the general impression and expectation that the displaced people would be given jobs in the plant and as such has created discontentment and resentment among the people.

I would, therefore, request the Government that the headquarters of the NTPC for Talcher Super Thermal Power Station be shifted to Talcher immediately and people to be affected by the plant be provided various kinds of work, i.e. by way of service in the plant and construction etc.

12.07 hrs.

[MR. DEPUTY - SPEAKER *in the Chair* ]

- (iv) Demand for measures to protect the entire coastal belt of Kerala from sea-erosion

PROF. K.V. THOMAS (Ernakulam): Sir, Kerala has 590 km. coastal line which stretches from Trivandrum to Kasargodu.

During every monsoon, Arabian Sea takes a monstrous shape and huge waves lash the coastal area and wash away a large number of houses and uproot thousands of coconut trees. A small State like Kerala cannot afford the financial burden of protecting the entire coastal belt. Government of India should consider sea erosion as a part of natural calamity and should take the full responsibility of protecting the coastal area.

- (v) Demand for a TV relay station at Ramagundam in Andhra Pradesh

SHRI G. BHOOPATHY (Peddapalli): Sir, Ramagundam in Andhra Pradesh is a place where a number of industries are located, namely, National Thermal Power Corporation, Singareni Collieries, Fertilizer Corporation of India etc. About a lakh of workers of these industries reside in Ramagundam and surrounding places like Mandamarri, Bellampalli, Ramakrishnapuram and other places. For the workers, it is very essential to provide recreation facilities. There is no TV relay station within a radius of about 200 Kms. So, it is imperative to start a TV relay station at Ramagundam.

The industries, namely, NTPC, Singareni Collieries and FCI are willing to bear a portion of the cost of TV relay station at Ramagundam. So, the Government of India is requested to open a TV relay station at Ramagundam in Andhra Pradesh at an early date.

- (vi) Demand for another direct train between Bangalore and Bombay

SHRI V.S. KRISHNA IYER (Bangalore South): Sir, there is a very heavy rush for reservation in the existing Udayan Express which is the only direct train running between Bangalore and Bombay. Recently Cochin-Bombay train has been diverted from Krishna Raja Puram to Guntakal without touching Bangalore City. Therefore, this Cochin-Bombay train is not at all useful to the Bangalore City passengers.

[Sh. V.S. Krishna Iyer]

Every day, hundreds of passengers are travelling between Bangalore and Bombay. Reservations for Udyan Express are not available even if the passengers go there one or two months prior to their journey. Therefore, there is a great demand for the running of another direct train between Bangalore and Bombay. I request the Government to immediately introduce another direct train between Bangalore and Bombay to meet the demand and earn more revenue as the route is commercially viable.

(vii) Need for developing Railway-Communication System in Orissa for overall development of the State

SHRI JAGANNATH PATTHAIK (Kalahandi): Indian Railway have played and are playing a vital role in the socio-economic life of our country. The Railway should not perform their functions from commercial point of view only. Their basic philosophy is unity in diversity, national integration, eradication of regional imbalances. Orissa is one of the most backward and under-developed States in spite of rich natural resources, port, minerals of export importance, the main reason being inadequate development of Railway net work which is indispensable for the economic development of a region. According to State-wise, area-wise, population-wise route kilometers, Orissa is far behind. A very low percentage of budget allocation is spent in Orissa. In employment also, the people of Orissa are neglected. Even though it has all important routes and offices of the South-Eastern Railways are situated in Orissa, the head offices are located outside the State. There is every justification for the head offices to be located in the State. Taking all these factors, there is genuine anger and anguish in the minds of the people of Orissa. For long, the State has been deprived of its legitimate claim for the development of Railways. Special attention should be given to create an infrastructure for the economic

development of the State. Planning efforts need to be revamped and reorganised with an integrated approach in a systematic manner. Centenary celebrations of S.E. Railway should be observed in the State of Orissa with full vigour.

(viii) Demand for Legislation to Ban Devadasi System in the Country

\*SHRI V. KRISHNA RAO (Chikballapur): It is regrettable and a matter of serious concern that about 10,000 girls are converted into Devadasis who are also called jogins in some parts of the country and especially in the border areas of Andhra Pradesh, Karnataka and Maharashtra.

It is the policy of the Government to achieve emancipation of women belonging to lower strata of society. Andhra Pradesh has recently introduced a Bill in the Legislative Assembly to abolish Devadasi system. Karnataka Government has also taken some steps to wipe out this evil tradition. But, these efforts are not enough since the magnitude of this problem is very alarming. It is high time that Central Government comes forward and passes a Legislation to ban Devadasi system in this country and save the life of thousands of unfortunate girls who are forced into the Devadasi system in our country.

I, therefore, urge upon the Government of India to bring forward a comprehensive legislation and put an end to this evil system without any further delay.

12.14 hrs.

DEMANDS FOR GRANTS, 1987-88-CONTD.

Ministry of Defence - Contd.

[English]

MR. DEPUTY SPEAKER: Now we will take up next item. Further discussion on the Demands for Grants of the Ministry of

\* The speech was originally delivered in Kannada